

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 106  
CP No. (IB)- 26/9/JPR/2022  
Under Section 9 of IBC, 2016

**In the matter of:**

M/s Allnex Resins (Shanghai) Co. Limited ... Operational Creditor

**Versus**

M/s Aksh Optifibre Limited ... Corporate Debtor

Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER

**Present Through Video Conferencing: -**

For the Operational Creditor : Navneet Khera, Adv.

For the Corporate Debtor : Abhishek Kumar, Adv.

**ORDER**

Heard Mr. Navneet Khera, Adv. appearing for the Petitioner/ Operational Creditor. Mr. Abhishek Kumar, Adv. appearing for the Respondent/ Corporate Debtor. It is submitted by the Learned Counsel for the Respondent that the matter is before the Foreign Exchange Department Reserve Bank of India for further approval and name of the Petitioner Company has been referred for doing the needful. List the matter on 18.10.2023.



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

September 14, 2023